

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP NO.5/2018
OA NO.161/2017
MA NO.162/2017**

New Delhi this the 21st day of May, 2018

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

1. Shri Sujit Kumar Mullick,
S/o Late Sh. B.B. Mullick,
Aged 60 years,
Retd as Guard,
R/o C/2/40, Heera Nagar,
New Delhi.
2. Sh. Munish Lal,
S/o Shri Madho Ram,
Aged 60 years
Retd as HPC,
R/o 3764 Hans Marg Ram Nagar,
Loni Road, Shahdara, Delhi.
3. Shri Jiya Ram Yadav,
S/o Shri R.S. Yadav,
Aged 60 years,
Retd as Head Booking Clerk,
R/o E-1005, Delhi Kishan Ganj,
Delhi.
4. Shri Uday Raj Sharma,
S/o Shri Triloki Nath Sharma,
Aged 60 years,
Retd as HBC,
R/o 269, Jhangir Puri,
South Delhi, Delhi. ...Applicants

(By advocate: Mr. Manjeet Singh Reen)

Versus

Union of India & Others. : through

1. Shri R.K. Verma,
Secretary,
Ministry of Railways,

Railway Board,
Rail Bhawan, New Delhi.

2. Shri R.K. Kulshereth,
General Manager,
Northern Railway,
Baroda House, New Delhi.

3. Shri A.K. Singhal,
Divisional Railway Manager,
Northern Railway,
Moradabad Division,
Moradabad (UP). ...Respondents

(By advocate: Mr. V.S.R. Krishna)

ORDER (ORAL)

HON'BLE MRS. JASMINE AHMED, MEMBER (J):

The order was passed by this Tribunal on 13.01.2017 directing the respondents to decide the representation of the applicants in the light of the cases mentioned in para-2 of the judgment.

2. In pursuance of the order dated 13.01.2017, the respondents have come out with a reasoned and speaking order dated 05.02.2018. Learned counsel for the applicants states that while passing the detailed order the respondents have not taken care of arrears. We, however, feel that substantial compliance of the order of this Tribunal has been done by the respondents. Accordingly, CP is closed. Notices are discharged.

(Praveen Mahajan)
Member (A)

(Jasmine Ahmed)
Member (J)

/jk/

